

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:414  
ANSWERED ON:22.04.2015  
INSTALLATION OF MOBILE TOWERS  
Chandumajra Shri Prem Singh;Sahu Shri Chandu Lal

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether a large number of mobile towers have been installed at or near public buildings/places such as residential complexes, schools, hospitals etc.;
- (b) if so, the number of such mobile towers, State/UT-wise;
- (c) whether the Government has issued any guidelines/instructions for removing such towers;
- (d) if so, the details of such guidelines along with the action taken by the Government against the telecom operators for violating these guidelines/instructions, operator-wise;
- (e) whether the power supply to towers was snapped off in some areas recently affecting mobile services thereby; and
- (f) the measures taken by the Government to address the issue?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 414 FOR 22nd APRIL, 2015 REGARDING "INSTALLATION OF MOBILE TOWERS".

(a) & (b) Madam, as on 28.02.2015, there are approx 8,58,050 total number of Base Transceiver Stations (BTSS) installed at mobile towers all over the country including those in public buildings/places such as residential complexes, schools, hospitals etc. as there is no restriction on installation of mobile BTSS in such areas. The telecom licenses are issued Licensed Service Area (LSA) wise and accordingly the information of total number of BTSS working in LSA is maintained. Number of mobile base transceiver station (BTS) functioning in the country, LSA-wise, as on 28.02.2015 is provided as Annexure-I.

(c) & (d) As per the existing policy for installation of towers, Wireless Planning & Coordination (WPC) wing of Department of Telecommunications (DoT) issues siting clearance for installation of mobile towers for each and every site from the point of view of interference with other wireless users, aviation hazards and obstruction to any other existing microwave links. However, siting clearances of DoT are issued without prejudice to other applicable bylaws, rule and regulations of local bodies such as municipal corporation, Gram Panchayat etc. Accordingly, before installation of tower, the telecom service providers have to obtain necessary clearances from concerned local authorities/ State Government bodies also. Various local bodies/State Government have formulated their own policy regarding grant of such permissions for installation of mobile towers. DoT, has issued advisory guidelines to state governments on 01.08.2013 for issue of clearance for installation of mobile towers. These guidelines to State Governments do not place any restriction on installation of mobile BTSS in public buildings/places such as residential complexes, schools, hospitals etc.

(e) & (f) It has come to the notice of DoT that recently mobile connectivity was affected in Noida due to snapping of power supply to towers by owner of the premises after receipt of notice from New Okhla Industrial Development Authority(NOIDA) for not following their guidelines regarding selection of sites. DoT has taken up the matter with NOIDA authorities. Meanwhile, NOIDA authorities have put their notice in this regard on hold.